

S. No.	Prog-rammes	(Rs. in Lakhs)			
		1996-97		1997-98	
		Alloca-tion	Expendi-ture	Alloca-tion	Expendi-ture
1.	IRDP	109721.16	113949.28	113351.23	110954.01*
2.	DWCRA	6500.00	5696.00	6500.00	4145.43
3.	TRYSEM	9025.00	10027.01	9025.00	8074.14
4.	SITRA	4000.00	3602.00	3500.00	3427.00

\*Provisional

(d) Self Employment programmes are being monitored from the Central level down to grass root level. At the State level, a State Level Coordination Committee monitors the programme. At the Central level, the Central Level Co-ordination Committee monitors and reviews the implementation of the scheme and lays down policy guidelines. A High Level Co-ordination Committee on credit support to IRDP also functions at the Central level to monitor and review all aspects relating to credit linkage for IRDP. The progress under IRDP is being monitored on a monthly, quarterly, half yearly and annual basis through reports and returns submitted by DRDAs/States. Accounts for the self employment schemes are properly maintained and duly audited. Under the Area Officer's Scheme, the officers of this Ministry undertake periodical visit to the States for on the spot monitoring of the implementation of the programme and take corrective measures, if any. The Ministry undertakes regular Concurrent Evaluation Surveys and impact studies to assess the strengths and the weaknesses of the Programme and to take corrective action thereon.

[English]

#### Modernisation of Integral Coach Factory at Chennai

1915. SHRI T.R. BAALU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Integral Coach Factory, Chennai had requested for a grant of Rs. 100 crore for the modernisation of their existing old plants; and

(b) if so, the quantum of amount given to ICF modernisation during each of the last three years and current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME

IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. However a modernisation project was sanctioned for ICF in 1984-85 which was completed on 31-3-1994 at a total cost of Rs. 67.90 crores out of which Rs. 54.45 crores were spent on procurement of Machinery and Plant items.

(b) Does not arise.

[Translation]

#### Unauthorised Sale of Railway Tickets

1916. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have constituted various teams in each zone to check the unauthorised ticket reservation by unlicensed travel agents/agencies particularly in the Allahabad division of Northern Railway;

(b) if so, the details thereof;

(c) the number of raids conducted in each zone during the last six months, zone-wise;

(d) the details of the illegal items seized therefrom particularly in Allahabad division; and

(e) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

#### Doubling of Railway Lines

1917. SHRI BHARTRAHARI MAHTAB Will the Minister of RAILWAYS be pleased to state :

(a) whether doubling of rail line between Kapilash Road and Barang in East Coast Zone in Orissa is under progress;

(b) if so, the amount sanctioned for this project during the current financial year;

(c) the amount sanctioned specifically for the construction of railway bridges over river Birupa, Mahanadi and Kathjori for the purpose; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) From Kapilash Road to Nergundi, the doubling work has not yet been sanctioned. From Nergundi to Cuttack, the doubling work has been sanctioned as part of the Nergundi-Cuttack-Raghunathpur Doubling, where the work is in progress between Nergundi and Kendrapara including Kendrapara Yard. From Cuttack to Barang, the field survey for doubling has since been completed and the Report is under finalisation. Further consideration will be possible only after the Survey Report becomes available and the results examined.

(b) For Nergundi-Cuttack doubling work, Rs. 9.00 crore have been allotted for the year 1998-99.

(c) Rs. 17.18 crore have been sanctioned for the year 1998-99 for the work on the 2nd Railway Bridges over the rivers Birupa and Mahanadi. No amount has, however, been sanctioned as yet for the Bridge-work on the river Kathjori.

(d) No target date of completion has been fixed up.

[Translation]

#### Anti-Dumping Duty of Foreign Steel

1918. SHRI MOTILAL VORA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether an anti-dumping petition filed by M/s SAIL and others with the designated Authority in Ministry of Commerce has been decided;

(b) if so, the details thereof;

(c) whether increase in the customs duties has helped in the decrease of dumping of Steel;

(d) if so, the facts thereof; and

(e) further steps being contemplated to check the dumping of Steel by foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Yes, Sir. An anti-dumping petition was filed by M/s SAIL and M/s Essar Steel Ltd., on behalf of the domestic steel producers with the Designated Authority in the Ministry of Commerce under the provisions of the Customs Tariff Act, alleging dumping of HR Coils/Sheets/Plates from Russia, Ukraine and Kazakhstan. The petition is supported by other major steel producers like TISCO and Lloyd Steel. Government has imposed anti-dumping duties vide Notification dated 27.11.98 in respect of Hot Rolled Coils, Hot Rolled Strips/Sheets/Plates and Boiler Quality Plates on imports from Russia and Ukraine, which shall be the

difference between the amount mentioned in column (3) below and the landed price of imports per MT.

S. No.	Item Description	Amount (Rs. per MT)
1	2	3
1.	Hot Rolled Coils	14300
2.	Hot Rolled Strips/Sheets/Plates	15000
3.	Boiler Quality Plates	22000

(c) to (e) Levy of anti-dumping duty is expected to help the indigenous steel industry.

A Working Group had been set up by Government to study the present slow down in the steel sector. The Group has since submitted its report. The recommendations of the Working Group, inter-alia includes :

- (i) To consider feasibility of converting advalorem rate of import duty into fixed duties on certain finished steel items.
- (ii) To consider a combination of measures comprising levy of special import duty on imports of seconds and defectives alongwith raising duties for certain types of steel upto World Trade Organisation bound rates.
- (iii) To consider of removal of imports of Seconds and Defectives below a specific floor price from OGL.
- (iv) Establishing a fast track mechanism, to deal with cases of dumping under the Customs Tariff Act.

The above measures, when implemented, are likely to check the dumping of steel from other countries.

[English]

#### Financial Condition of H.S.C.L.

1919. PROF. RITA VERMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether an acute financial crisis has overtaken the Hindustan Steel works Constructions Limited since the last few years;

(b) if so, the reasons therefor;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the outcome of the enquiry alongwith the action taken thereon; and